

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

No.HC.VII-21/2005/10735 /A

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 5<sup>th</sup> October, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/6527, dtd. 30.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.11.2024 along with station leave permission from the morning of 31.10.2024 till the morning of 04.11.2024**, has been granted. The Addl.CJM, Bongaigaon, in his absence, the SDJM(S), Bongaigaon, and in her absence, the Civil Judge (Jr. Div.)-cum-JMFC, Bongaigaon will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2005/10736 /A, dated 5.11.24**

Copy to-

1. The Project Manager, Gauhati High Court.

**REGISTRAR (VIGILANCE)**  
5/11/2024  
Ganta